

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.42
Restoration Application No. 03/2024 in
C.P. (IB)No.119/BB/2021

IN THE MATTER OF:

Mr. Sethuraman Mahadevan & 183 others ... Petitioners
Vs.
M/s. Ozone Urbana Infra Developers Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Parties : ...

ORDER

Due to paucity of time, the case is adjourned to **24.04.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)